

ITEM NO.26

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.250/2019

OJASWA PATHAK & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 05-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Mr. Sanjay R. Hegde, Sr. Adv.  
Pranjal Kishore, Adv.  
Mr. Atul Shankar Vinod, Adv.  
Mr. M. P. Vinod, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List the matter next week before a three-Judge  
Bench.

(Chetan Kumar)  
A.R. - cum - P.S.

(Anand Prakash)  
Court Master